

Annexure 8														
Name of the Corporate Debtor: Blu-Smart Charge Private Limited														
Date of commencement of CIRP: 16-01-2026														
List of Creditors as on: 11-05-2026														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
(Amount in INR)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Lokesh	22-01-2026	3,01,685	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	3,01,685.00	-	Claim has not been admitted
2	Sukhpal Singh, Dharampal & Deepak Kataria	23-01-2026	1,31,88,832.64	1,19,43,863.10	Operational Creditor for Goods/Services	-	-	No	-	-	-	12,44,969.54	-	Claim has been provisionally admitted.
3	GDX Security Solutions India Private Limited	27-01-2026	58,64,875	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	58,64,875.00	-	Claim has not been admitted
4	MURARI LAL S/O GHANSHYAM YADAV	28-01-2026	22,76,401.00	17,22,251.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	5,54,150.00	-	Claim has been provisionally admitted.
5	Alektrify Private Limited	28-01-2026	1,82,40,351.35	87,46,996.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	94,93,355.35	-	Claim has been provisionally admitted.
6	REENA SINGH	28-01-2026	1,64,53,774	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	1,64,53,774.00	Claim is currently under verification.
7	S.C.Atheeth and B.M.Nischitha	29-01-2026	68,65,291.00	19,39,117.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	49,26,174.00	-	Claim has been provisionally admitted.
8	ALETHIA INFOTEL PRIVATE LIMITED	29-01-2026	6,18,032.76	4,81,485.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,36,547.76	-	Claim has been provisionally admitted.
9	INDO BHARAT ENGINEERS	29-01-2026	18,06,656.00	3,64,586.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	14,42,070.00	-	Claim has been provisionally admitted.
10	Tata Power Trading Company Limited	30-01-2026	6,40,26,824	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	6,40,26,824.00	Claim is currently under verification.
11	IRIS FIRE AND SECURITY	30-01-2026	3,93,984.00	3,71,094.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	22,890.00	-	Claim has been provisionally admitted.
12	Himanshu yadav	30-01-2026	70,19,201.00	21,66,438.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	48,52,763.00	-	Claim has been provisionally admitted.
13	SPOORTHI A M	30-01-2026	1,63,08,164	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	1,63,08,164.00	Claim is currently under verification.
14	Rekha Kataria	30-01-2026	47,49,749.00	34,75,213.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	12,74,536.00	-	Claim has been provisionally admitted.
15	Mindra EV Private Limited	31-01-2026	1,43,92,250.00	1,40,62,047.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	3,30,203.00	-	Claim has been provisionally admitted.
16	SHARIFY SERVICES PRIVATE LIMITED	2-02-2026	2,18,42,539	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	2,18,42,539.00	Claim is currently under verification.
17	Nehru Place Hotels and Real Estates Private Limited	2-02-2026	84,02,580.00	63,46,406.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	20,56,174.00	-	Claim has been provisionally admitted.
18	NIMITAYA PROMOTERS PRIVATE LIMITED	05-02-2026	59,86,950	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	59,86,950.00	Claim is currently under verification.
19	Ocus Skyscrapers Realty Private Limited	06-02-2026	97,87,371.00	89,32,441.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	8,54,930.00	-	Claim has been provisionally admitted.
20	Eldeco Infrastructure and Properties Limited	11-02-2026	75,94,504.00	6,00,082.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	69,94,422.00	-	Claim has been provisionally admitted.

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
21	Redseer Strategy Consultants Private Limited	11-02-2026	12,51,072.40	11,38,870.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,12,202.40	-	Claim has been provisionally admitted.
22	METROPOLITAN EVENT MANAGEMENT	12-02-2026	2,65,32,802.00	98,15,443.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,67,17,359.00	-	Claim has been provisionally admitted.
23	M/s Interpress Publishers (P) Ltd..	21-02-2026	19,64,863.00	2,96,680.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	16,68,183.00	-	Claim has been provisionally admitted.
24	M/s Chintels India Private Limited	23-02-2026	49,08,029	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	49,08,029.00	Claim is currently under verification.
25	Usha Amorphous Metals Pvt. Ltd	25-02-2026	1,48,80,706.79	1,36,21,959.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	12,58,747.79	-	Claim has been provisionally admitted.
26	Ishan Netsol Private Limited	06-03-2026	10,43,404.51	10,43,404.51	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	Claim has been provisionally admitted.
27	Preserve Facilitiez Private Limited	16-03-2026	1,83,24,294	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	1,83,24,294.00	Claim is currently under verification.
28	MUFG Intime India Private Limited	23-02-2026	35,487	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	35,487.00	-	Claim is currently under verification.
29	S.A. ELECTRICALS	25-03-2026	93,36,447	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	93,36,446.50	Claim is currently under verification.
30	M/s. Chamundeswari Enterprises	25-03-2026	61,19,100	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	61,19,100.00	Claim is currently under verification.
31	Lakhvinder Singh	28-03-2026	22,65,600	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	22,65,600.00	Claim is currently under verification.
32	Mansrover singh	04-04-2026	16,47,117.00	10,89,000.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	5,58,117.00	-	Claim has been provisionally admitted.
33	SUNSHINE BUILDESTATE PRIVATE LIMITED	14-04-2026	1,15,40,985	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	1,15,40,985.00	Claim is currently under verification.
34	Ansal Plaza Shop Owners & Traders Association	16-04-2026	90,77,932	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	90,77,932.00	Claim is currently under verification.
35	MAAC INTERNATIONAL FACILITY MANAGEMENT PRIVATE LIMITED	27-04-2026	67,48,576	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	67,48,576.00	Claim is currently under verification.
36	Electrecharge Solutions Private Limited	30-04-2026	6,04,946.00	5,11,596.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	93,350.00	-	Claim has been provisionally admitted.
Total			34,24,01,375.95	8,86,68,971.61		0.00	0.00		0.00	0.00	0.00	6,07,93,190.84	19,29,39,213.50	

Note: THE CREDITORS ARE HEREBY INFORMED THAT:

- In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the
- The Resolution Professional and his team is diligently verifying the claims on a daily basis as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to
- It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural
- The Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.
- It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (cirp.bcp@npvinsolvency.in), to follow-up on their claim for quick actions.